

**Statement**

*Number of Percentage of Population below Poverty Line by States-1993-94 (Modified Expert Group)*

s. No.	State	Rural	
		No. of Persons (Lakhs)	%age Persons
1.	Andhra Pradesh	79.49	15.92
2.	Arunachal Pradesh	3.62	45.01
3.	Assam	94.33	45.01
4.	Bihar	450.86	58.21
5.	Goa	3.38	5.34
6.	Gujarat	62.16	22.18
7.	Haryana	36.56	28.02
8.	Himachal Pradesh	15.40	30.34
9.	Jammu & Kashmir	19.05	30.34
10.	Karnataka	95.99	29.88
11.	Kerala	55.95	25.76
12.	Madhya Pradesh	215.19	40.64
13.	Maharashtra	193.33	37.93
14.	Manipur	6.33	45.01
15.	Meghalaya	7.09	45.01
16.	Mizoram	1.54	45.01
17.	Nagaland	4.85	45.01
18.	Orissa	140.90	49.72
19.	Punjab	17.76	11.95
20.	Rajasthan	94.68	26.46
21.	Sikkim	1.81	45.01
22.	Tamil Nadu	121.70	32.48
23.	Tripura	11.41	43.01
24.	Uttar Pradesh	496.17	42.28
25.	West Bengal	209.90	40.80
26.	Andaman & Nicobar	0.73	32.48
27.	Chandigarh	0.07	11.35
28.	Dadra & Nagar Haveli	0.72	51.95
29.	Daman & Diu	0.03	5.34
30.	Delhi	0.13	1.90
31.	Lakshadweep	0.08	25.70
32.	Pondicherry	0.93	32.48
ALL INDIA		2440.31	37.27

1. Poverty Ratio, of Assam is used for Sikkim, Arunachal Pradesh, Meghalaya,

Mizoram, Manipur, Nagaland and Tripura.

2. Poverty Ratio of Tamil Nadu is used for Pondicherry and A & N Island.
3. Poverty Ratio of Kerala is used for Lakshadweep.
4. Poverty Ratio of Goa is used for Daman & Diu.
5. Urban Poverty Ratio of Punjab used for both rural and urban poverty of Chandigarh.
6. Poverty Line of Maharashtra and expenditure distribution of Goa is used to estimate poverty ratio of Goa.
7. Poverty Line of Maharashtra and expenditure distribution of Dadra & Nagar Haveli is used to estimate poverty ratio of Dadra & Nagar Haveli.
8. Poverty Ratio of Himachal Pradesh is used for Jammu & Kashmir for 1993-94.

**JRY and EAS in Garhwal Area of Uttar Pradesh**

2826. SHRI SANJAY NIRUPAM:  
SHRI MUKESH R. PATEL:  
SHRI RAJNATH SINGH  
'SURYA'

Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) the details of targets fixed and those achieved under Jawahar Rozgar Yojana (JRY) and Employment Assurance Scheme (EAS) in Garhwal area of U.P. during the last three years, district-wise and year-wise;

(b) whether Government are aware of the ongoing Chetna and plan in Tehri Garhwal against non-implementation of the above scheme; and

(c) if so, Government's reaction thereto and the action taken to achieve the targets?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA):

from the Government of Uttar Pradesh and will be laid on the Table of the House.

Training of youths under TRYSEM

2827. SHRI ' NAGENDRA NATH OJHA: Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to refer to answer to Unstarred Question 694 given in the Rajya Sabha on the 27th February, 1997 and state the number of youths trained under TRYSEM during the last three years and those who were given assistance under IRDP?

THE MINISTER OF RURAL

AREAS AND EMPLOYMENT (SHRI K. YERRANNAIDU): Under TRYSEM, training is imparted to rural youths living below the poverty line to upgrade their technical/vocational skills to enable them to take up self/wage employment. This Ministry monitors the number of trained youth who are self/ wage employed after training. However, the 'Quick Evaluation' on TRYSEM reveals that about 54% trainees did not apply for loan under IRDP. Of the remaining beneficiaries, 50% were assisted under IRDP. A statement indicating the number of youth trained and self/wage employed during the three years is at statement.

#### Statement

##### *Performance under TRYSEM*

	Total Youth trained	Trained Youth Employed		
		Self	Wage	Total
1993-94	303821	107919	43004	150923
97)	281874	86466	44965	131431
1994-95	301651	97757	48450	146207
1995-96	205474	56261	28577	84838
1996-97				
(upto Feb.				

#### **Distribution of Surplus land among the Landless**

2828. SHRI SUSHILKUMAR SAMBHAJIRAO SHINDE: SHRI RAJUBHAI A. PARMAR: SHRIMATI VEENA VERMA:

Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to refer to answers to Unstarred Questions 697 and 1452 given in the Rajya Sabha on

the 20th February and 6th March 1997, respectively, and state the progress made in enforcement of land reforms in each State and Union Territory, indicating the surplus land identified, acquired and distributed amongst the landless, and the extent of land locked-up in litigation?

THE MINISTER OF STATE IN THE MINISTRY OF RUR&L AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA): The information solicited is given as under:-